Tender for Non-competitive Bids

(Scheme for Non-competitive Bidding Facility in Auctions of Government Securities)

Annexure II (a)

For office use only

Regn no.

The Regional Director,
Reserve Bank of India,
Public Debt Office,
Fort,
Mumbai - 400 001.

Dear Sir,

Tender for Non-competitive Bids for 25 year Government Stock for an aggregate amount of Rs.150 crore: Auction to be held on June 3, 2003.

Pursuant to Government of India, Ministry of Finance, Department of Economic Affairs Notification No 4(8)-W&M/2003(i) dated May 28, 2003 and the tender notice issued by you, I/we, the undersigned hereby submit an aggregated bid on behalf of the non-competitive bidders as per the enclosed list in pursuance of the **'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities'** at the auction to be held by you on the captioned date as set out below:

i) Name of the Bank/Primary Dealer /----------\

ii) Address /----------\

iii) Telephone No. \----------/

iv)

Mode of Credit	A/C No.	Amount (Nominal value of the Govt. Stock required) in Rs.
SGL	BYSL----	
CSGL	BYSL----	
Total		

Undertaking

1. On your acceptance of my/our bid,
   i) I/we agree/undertake to immediately collect the letter of acceptance from your office and to deposit the requisite amount at Reserve Bank of India, Fort, Mumbai on the day/time as indicated therein.
   ii) I/We authorise you to debit my/our Current account maintained with Reserve Bank of India with the requisite amount.

2. I/We have read the terms and conditions for non-competitive bidding contained in the **'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities'** for the auction to be held on the captioned date and undertake to abide by them.
3. I/We have not submitted any other non-competitive bid in respect of the same clients for the auction to be held on the captioned date.
4. I/We have enclosed a list containing the details of the non-competitive bidders viz. name, address, bid amount, etc.

Yours faithfully,

Dated :

Signature and
Office Stamp of the Bidder/s